

# 1ST FREEDOM OF SPEECH AND EXPRESSION

NATIONAL MULTILINGUAL ONLINE DEBATE COMPETITION FOR LAW STUDENTS



# DON'T HATE, DEBATE!

8th-9th May 2020

[#DontHateDebate](#)

# DEBATING ISSUES

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## MODI OR NO TO MODI ?

1. Qualifying Round : This House believes that the Modi Government upholds the rule of law.
2. Pre-Quarter Round: This House supports the Modi Government's social welfare schemes and their implementation.
3. Quarter Final Round: This House believes that the Modi Government has mismanaged the Indian economy.
4. Semi Final Round: This House believes that the Modi Government's Foreign Policy has been effective in protecting India's strategic interests.
5. Final Round: This House believes that Narendra Modi is an effective Prime Minister.

# BRIEF INTRODUCTION

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**Don't Hate, Debate !** - is the 1st FREEDOM OF SPEECH AND EXPRESSION National Multilingual Online Debate Competition for Law Students. It is being organized by students of Faculty of Law, University of Delhi to celebrate freedom of speech and expression in India.

The competition is aimed at inculcating a healthy debate culture amongst law students and prepares them to defend what they truly believe in. The topic for the first debate is – Modi or No to Modi ? – focusing on the leadership and effectiveness of Indian Prime Minister Narendra Modi.

# IMPORTANT DATES

## TIMELINE FOR THE COMPETITION

3rd May 2020

Last Date of  
Registration

6th May 2020

Last date for  
submission of entries  
for the qualifying  
round

8th May 2020

Quarter Final And  
Pre Quarter Final

9th May 2020

Semi Final & Final

# OUR JUDGES

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## SHRI VIKRAMJIT BANERJEE

### Additional Solicitor General of India

Shri Vikramjit Banerjee is currently serving as Additional Solicitor General of India. Prior to this, Mr Banerjee served as Advocate General for the State of Nagaland.

### Member of BJP Legal Cell

Mr. Banerjee was designated a senior by the Gauhati High court in December 2016. He is also a member of the BJP legal cell. Mr. Banerjee has co-edited a book in 2008 titled The Truth About Teesta Setalvad.





# OUR JUDGES

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## SHRI SANJOY GHOSE

**Additional Standing Counsel Delhi Govt.**

Shri Sanjoy Ghose is the additional standing counsel of the Delhi Government and the standing counsel of Delhi High Court. He also practices law at the Supreme Court of India.

### **Featured Writer**

Mr. Ghose loves to write on issues of law and he is a regular contributor to various newspapers and magazines such as Business Standard, The Wire, Live Law etc.

# OUR JUDGES

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## MISS AVANI BANSAL

### Lawyer, Author, Motivational Speaker

Avani Bansal is an Advocate in the Supreme Court and an alumni of Harvard Law School and University of Oxford. She is the Founder, Hamara Kanoon (An Online Legal Awareness Project on Youtube). Avani is also an Author (Life At Law School, Published by EBC), a motivational speaker, a legal skills trainer and writes regularly for various online and print platforms, including Bar and Bench, Live Law, Times of India amongst others.

### TV Panelist and Political Leader

Miss Bansal is also serving as the Acting Secretary of All India Professional's Congress (East Delhi). She is regularly seen on various television channels discussing issues on law and society.





# OUR JUDGES

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## SHRI RAGHAV AWASTHI

### Lawyer and Political Activist

Raghav Awasthi is a practising lawyer and a member of the Rashtriya Swayamsevak Sangh. He practises inter alia before the Supreme Court of India, the Delhi High Court, the Central Administrative Tribunal and other fora.

### TV Panelist and Writer

Mr Awasthi regularly contributes for online media platforms such as The Print, Swarajya and OpIndia. He is currently representing a collective of Muslim women fighting for more gender just inheritance laws. He is also frequently called by television channels to discuss law and politics.

## ABOUT THE ORGANIZERS

Don't Hate, Debate! is the brainchild of Jayesh Pandey & Vedansh Pandey, two law students, who are studying at the Faculty of Law, University of Delhi.

Jayesh is a student activist and Central Councillor of Students' Union of Law Center-1, Faculty of Law, University of Delhi. He has keen interest in issues relating to society and politics. He has been a crusader against corruption and working towards transparent functioning of societies in his faculty. He has also organized several events on 'creating space for women lawyers in the field of litigation in India' & 'legal aid & services'

Vedansh is a graduate in media studies from Symbiosis Institute of Media & Communication, Pune with a specialization in Filmmaking. He is currently serving as Editor-In-Chief of MediaScan - a magazine focussing on news and analysis of Indian Media Sector. He has organized several National and International Events such as the 1st Rishikesh Art & Film Festival, Mani Kaul retrospective, Lahaul & Spiti Tribal Festival etc. He has also appeared in person before Delhi High Court on several occasions advocating for reforms in the higher education sector in India.



# MEET THE TEAM

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BEHIND THE SCENE!



**Prashant Tiwari**  
Technical Head



**Abhishek Singh**  
Creative Head



**Riya Luthra**  
Event Co-ordinator



**Srishti Pandey**  
Head Guest Relations



**Gaurav Saxena**  
Marketing Head



**Anupam Mishra**  
Tech Co-ordinator

# MEET THE TEAM

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BEHIND THE SCENE!

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**GET IN TOUCH WITH US!**

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**THANK YOU FOR  
PARTICIPATING!**

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Questions? Let us know!